

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1861
ANSWERED ON 28.07.2016

CONSTRUCTION OF DAMS

1861. SHRI SUNIL KUMAR MONDAL
 DR. MANOJ RAJORIA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the number of large, medium, and small dams constructed/to be constructed in the country along with requests received in this regard so far, State/UT-wise;
- (b) whether the Government is aware that certain dams are very old and require urgent renovation, rehabilitation to ensure their safety and operational efficiency, if so, the details thereof, State/UT-wise;
- (c) whether the Government has asked the States to identify such dams and take appropriate action to ensure their safety and operational performance, if so, the details thereof; and
- (d) whether the Government proposes to bring a bill mandating their regular inspection, maintenance and rehabilitation, if so, the details thereof and the time schedule fixed in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

- (a) Central Water Commission (CWC) maintains a database of large dams under the name of National Register of Large Dams (NRLD). As per NRLD, presently the total number of large Dams in the country is 5190 out of which, 4877 dams are completed and 313 dams are under construction. State/UT-wise details are at Annexure-I & II respectively.
- (b) & (c) The dam owners, who are mostly the State Governments, are responsible for safety of dams. A National Committee on Dam Safety (NCDS) headed by Chairman, Central Water Commission and having representation from States with significant number of large dams has been constituted by this Ministry. State Governments have also been advised to establish a dam safety cell for regular inspection of dams. NCDS also guides States/Dam owners on the measures to be undertaken to ensure their safety and operational performance. In the year 2008, the States were requested to identify projects for undertaking rehabilitation of dams. CWC received proposals from 13 states, viz, Bihar,

Gujarat, Maharashtra, Uttar Pradesh, Andhra Pradesh, Jharkhand, Uttarakhand, West Bengal, Chhattisgarh, Madhya Pradesh, Orissa, Kerala and Tamil Nadu for participation in the “Dam Rehabilitation and Improvement Project (DRIP)” taken up with World Bank assistance for rehabilitation of existing dams. The World Bank DRIP Preparation Mission visited India and held discussions with CWC and interested States. At present, 225 dams have been included for rehabilitation under DRIP in 7 States viz. Kerala, Odisha, Madhya Pradesh, Karnataka, Jharkhand (Damodar Valley Corporation) and Uttarakhand (Uttarakhand Jal Vidyut Nigam Ltd).

(d) The draft Dam Safety Bill 2016 mandating the regular inspection, maintenance and rehabilitation of the dams is under consideration of the Ministry/Government.

Annexure referred to in reply to part (a) in respect of Lok Sabha Unstarred Question No.1861 on Construction of Dams for answer on 28.07.2016.

Number of completed dams state wise as per National Register of Large Dams

Sl.No.	Name of state	No. of Dams as per NRLD
1	Andaman & Nicobar	2
2	Andhra Pradesh	142
3	Arunachal Pradesh	1
4	Assam	3
5	Bihar	24
6	Chhattisgarh	248
7	Goa	5
8	Gujarat	619
9	Himachal Pradesh	19
10	Haryana	1
11	Jammu & Kashmir	14
12	Jharkhand	50
13	Karnataka	230
14	Kerala	61
15	Madhya Pradesh	898
16	Maharashtra	1693
17	Manipur	3
18	Meghalaya	8
20	Nagaland	1
21	Odisha	199
22	Punjab	14
23	Rajasthan	201
24	Sikkim	2
25	Tamil Nadu	116
26	Telangana	162
27	Tripura	1
28	Uttara Pradesh	115
29	Uttarakhand	16
30	West Bengal	29
	TOTAL	4877

Annexure-II

Annexure referred to in reply to part (a) in respect of Lok Sabha Unstarred Question No.1861 on Construction of Dams for answer on 28.07.2016.

Number of under construction large dams state wise as per National Register of Large Dams

Sl.No.	Name of state	No. of Dams as per NRLD
1	Andhra Pradesh	25
2	Arunachal Pradesh	3
3	Assam	1
4	Bihar	2
5	Chhattisgarh	10
6	Gujarat	13
7	Himachal Pradesh	1
8	Jammu & Kashmir	3
9	Jharkhand	29
10	Karnataka	1
11	Kerala	1
12	Madhya Pradesh	8
13	Maharashtra	152
14	Manipur	1
15	Mizoram	1
16	Odisha	5
17	Punjab	2
18	Rajasthan	10
19	Telangana	20
20	Uttara Pradesh	15
21	Uttarakhand	9
22	West Bengal	1
	TOTAL	313